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C.A.No. 1725 OF 2001  
ITEM No.301  
Court No. 3  
SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1725 OF 2001

CAPTAIN SUBE SINGH & ORS.

....  
APPELLANT (S)

VERSUS

LT. GOVERNOR OF DELHI & ORS.

....  
RESPONDENT (S)

(For Further Hearing)

Date : 16/04/2004  
This Appeal(s) was/were listed for hearing today.

CORAM :  
HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE B.N. SRIKRISHNA  
HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s) Ms. Rani Chhabra, Adv.  
Ms. Sudha Pal, Adv.

For Respondent (s) Mr. Mukul Rohtagi, ASG (NP)  
Mr. N.N. Goswami, Sr. Adv.  
Mr. S. Wasim A. Qadri, Adv.  
Ms. Anil Katiyar, Adv.

Ms. A. Subhashini, Adv.

UPON hearing counsel, the Court made the following

O R D E R

In compliance with the order dated 12.3.2004, an additional affidavit sworn in by Mr. Rajiv Talwar, Secretary-cum-Commissioner, STA has been filed on 13.4.2004 which is taken on record. Mr. P.C. Jain, Secretary, STA is present in person. We have sought for necessary clarification from him, which he has provided. Additionally, heard the learned counsel for the parties. Judgment is already reserved.

(AJAY KR. JAIN)  
COURT MASTER  
(RADHA R. BHATIA)  
COURT MASTER

LIST OF BOOKS

- 1.1987 (1) SCC, 101 AT 111
- 2.1987 (3) SCC, 82 AT 86
- 3.1975 (1) SCC, 421 PARAS 13, 15 AND 18
- 4.1982 (2) SCC, 7
- 5.1971 (2) SCC, 434 PARA 4
- 6.1977 (1) SCC, 37 PARAS 5,6 AND 8
- 7.1963 (SUPP. 2) SCR, 373 AT 380, 381, 383 & 389
- 8.1973 (2) SCC, 478 PARAS 5 TO 7
- 9.2002 (1) SCC, 633 PARA 27

